

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 553/2015

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 28-03-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr Rohit Kaliyar, Adv.
Mr. Abhishek, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner has not taken fresh steps
alongwith particulars for effecting service on the sole
respondent despite last opportunity having been granted, as
such, registry to process the matter as per rules for
listing before the Hon'ble Judge in Chambers for appropriate
orders.

KAPIL MEHTA
Registrar
28.03.2018

hj